

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2798**  
ANSWERED ON 17.03.2026

**VACANCIES IN THE INCOME TAX DEPARTMENT OF GUJARAT REGION**

**2798# SHRI SHAKTISINH GOHIL:**

Will the Minister of **Finance** be pleased to state:

- (a) the number of sanctioned Class I, Class 2, Class 3 and Class 4 posts in the Income Tax Department of Gujarat region; and
- (b) the number of the vacant posts out of them at present?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) and (b): With effect from 11/11/1975, all Class 1, Class 2 Class 3 and Class 4 posts have been reclassified as Group A, Group B, Group C and Group D respectively. Pursuant to recommendations of the 6<sup>th</sup> Pay Commission, Group D posts have been merged with Group C Posts. Accordingly, details of Sanctioned Strength and vacant posts of Group A, Group B and Group C in the Income Tax Department of Gujarat region are as under: -

<b>Classification of post</b>	<b>Sanctioned strength</b>	<b>Vacant posts</b>
Group A	353	79
Group B	3248	1081
Group C	2322	797

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